

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 12-09-2025 To 12-09-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	3491/2025	KESHAB MALAKAR AND ANR. Mobile:9830661177 Email:SHIBASISCHATTERJI@GMAIL.COM	Shibasis Chatterjee	24-10-2025	IMPROPER LISTING DATE MENTIONED ON FORM
2	CO	3495/2025	MUFTI MOHAMMAD YAKUB Mobile:9830471955 Email:SKMDISMAIL9830@GMAIL.COM	S.M. ISMAIL	24-10-2025	WRONG ORDER DATE MENTIONED ON PETITION
3	CPAN	1635/2025	URGEN LAMA Mobile:9146330092 Email:PANTHULEGAL@YAHOO.COM	PANTHU RAI	24-10-2025	MUST FILLED IN JALPAIGURI SERVER
4	CRM (A)	3340/2025	SALMA GAZI @ CHALMA GAZI Mobile:8910402321 Email:ADMIN@ANRANDASSOCIATES.COM	MD MASUDUR RAHAMAN PAIK	24-10-2025	1) AS PER STATEMENT IN PARA 5, PETITIONER IS IN-LAW OF VICTIM GIRL. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HER RELATIVES IDENTITY PREVIOUS OBJECTION NOT COMPLIED PROPERLY
5	CRM (A)	3348/2025	JANAT SEKH AND ANR. Mobile:9832242509 Email:KARABIROY@YAHOO.CO.IN	KARABI ROY	24-10-2025	1) ... F.I.R DATE NOT TALLY WITH TRIAL COURT REJECTION ORDER COPY AT PETITION ALL WHERE PS DETAILS MENTIONED
6	CRM (A)	3351/2025	SK RAIJADUL Mobile:8972572577 Email:NEPESHMAJHI@GMAIL.COM	NEPESH MAJHI	24-10-2025	PETITIONER IS THE HUSBAND OF THE VICTIM SO HIS NAME CANT BE GIVEN IN THE PETITION.
7	CRM (A)	3352/2025	BADRUJJA SK @ MD BADRUZZA AND ORS. Mobile:9051105271 Email:DIPTANGSHU.BASU@GMAIL.COM	DIPTANGSHU BASU	24-10-2025	AS PER ORDER DATED 27/1/25 IN CMC 3848/2024 , PETITIONERS ARE IN LAWS OF V.G. (DECEASED). SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONERS AND THEIR RELATIVES NAME AND IDENTITY.
8	CRM(M)	1724/2025	SWAPAN SARDAR @ LALTU AND ANR. Mobile:9874561002 Email:MDJANNAT003@GMAIL.COM	MD JANNAT UL FIRDOUS	24-10-2025	WRONG ST NO. HAS BEEN MENITONED IN THE PETITION.
9	CRM(M)	1728/2025	MIJANUR MONDAL @ MIZANUR @ RAJA Mobile:9674899188 Email:APPLYYOURMIND786@GMAIL.COM	MOSTAFIJUR RAHAMAN	24-10-2025	MENTION ORDER DATE OF CRM(DB) 2895/2024 IN 1ST PARA

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
10	CRM(M)	1733/2025	SANDIP MONDAL @ RAHUL Mobile:8420744752 Email:SAMRATMANDAL984@GMAIL.COM	SAMRAT MONDAL	24-10-2025	1)SUPPRESSION OF PREVIOUS REJECTION VIDE CRM(DB) 3817/2022
11	CRR	4122/2025	GOBINDA YADAV Mobile:9830008339 Email:EZAQUAZI15@GMAIL.COM	TASNIM AHMED	24-10-2025	VICTIM IDENTITY DISCLOSE IN THIS PETITION
12	CRR	4173/2025	MUKUL SENGUPTA Mobile:9003419095 Email:BAPULIKARAN@GMAIL.COM	KARAN BAPULI	24-10-2025	G.R CASE IS NOT FOUND IN THE CERTIFIED COPY
13	WPA	21860/2025	BANASHREE DAS Mobile:7595829064 Email:PARVEENNARGISH07@GMAIL.COM	NARGISH PARVEEN	24-10-2025	PETITONER NAME SPELLING WRONG IN AFFIDAVIT,LOGO MISSING
14	WPA	21944/2025	BHASKAR CHATTERJEE Mobile:7980902880 Email:LAWDILIPMANDAL@GMAIL.COM	DILIP KUMAR MANDAL	24-10-2025	FILE NO. RENAMED TO PIL FILE F(P)-406/2025, DT.12-09-2025
15	WPA	21988/2025	SANJIT BHOUMIK Mobile:9903309311 Email:ATANU0000@GMAIL.COM	KASTURY DAS	24-10-2025	DISTRICT OF PETITIONER ABSENT
16	WPA	22123/2025	ASIF HOSSAIN Mobile:8585883398 Email:HINDRANIL444@GMAIL.COM	INDRANIL HALDER	24-10-2025	ADV SIGN MISSING IN 0 PAGE